

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI  
CAMP AT AURANGABAD

ORIGINAL APPLICATION NO: 860/98

WEDNESDAY the 5th day of DECEMBER 2001

CORAM: Hon'ble Shri S.R. Adige, Vice Chairman  
Hon'ble Shri S.L.Jain, Member (J)

Annasaheb Sambhajirao Gund  
R/at : Dhanegaon Camp  
at Dhanegaon Camp Village  
Taluka - Kajji,  
Via - Bansarela  
S.O. District - Beed. ... Applicant.

By Advocate Shri S.P.Kulkarni.

V/s

1. Union of India through  
Sub-Divisional Inspector  
(Postal) Ambejogai  
Sub-Division, At P.O.  
Ambajogai, District- Beed.
2. Superintendent of Post  
Offices, Beed Postal  
Division, at P.O. Beed.
3. Postmaster General  
Aurangabad Region  
At P.O. Aurangabad.
4. Shri Dhanraj Somnath Ingale  
E.D.D.A. Dhanegaon Camp  
Via-Bansarela Sub Post Office,  
Taluka - Kaji, District -Beed. ... Respondents.

By Advocate Shri V.S. Masurkar for R 1 to 3.

ORDER(ORAL)

( Per S.R. Adige, Vice Chairman)

The applicant impugns respondent's order dated  
16.6.1998.

2. Heard both sides.

3. It is not denied that selection were held for the post of E.D.D.A. Dhanegaon, for which applications were invited. A perusal of the tabulation sheet prepared by respondent No.1 reveals that the applicant who is at serial No. 11 thereof is S.S.C. failed. The candidate who was eventually selected is private respondent No.4, Shri D.S. Ingale, serial No.8 in the tabulation sheet had secured 59.20 % mark in S.S.C.

4. As per the prescribed rules ~~is~~ 8th standard pass is the minimum educational qualification, but those who have passed Matriculation / SSC are to be granted preference.

5. As there are several candidates in the aforesaid tabulation sheet who are SSC pass, the respondents cannot be faulted for not appointing the applicant to the aforesaid post of EDDA, Dhanegaon.

6. Under the circumstances, the OA warrants no interference. We have not doubt that if and when ~~for~~ vacancies arises ~~to~~ to the post of EDDA, Dhanegaon or surrounding area ~~become available~~, and the applicant applies for the same his claim will be examined in accordance with rules and instructions.

7. The OA is disposed of accordingly. No costs.

S.I.Jain  
(S.I.Jain)  
Member(J)

Adige  
(S.R. Adige)  
Vice Chairman